

HIGH COURT OF CHHATTISGARH, BILASPUR
CIRCULAR

No. 42 (Mis.) /


Dated 30th March, 2020

It is very well known that recently the pandemic of COVID-19 has posed serious challenges for the health and economic security of millions of people worldwide including our country India too.

Hon'ble the Chief Justice of this High Court has expressed his desire to give some contribution on behalf of Judiciary of the State of Chhattisgarh to the noble cause of dealing with any kind of emergency or distress situation, therefore, all the Hon'ble Judges, Registry Officers and employees of the High Court and all the Judicial Officers and employees of the Sub-ordinate Judiciary of the State of Chhattisgarh are requested to donate one day's salary to **the CM's Relief Fund for Corona**.

The contribution will, however, be on voluntary basis, therefore, those Officers/Officials of the High Court who do not wish to contribute may intimate Accounts Officer, High Court of Chhattisgarh through Call/SMS on **Mobile No. 98266-77922** and those Officers/Officials of the Subordinate Judiciary who do not wish to contribute may intimate the concerned authority of Accounts Section of the respective District invariably mentioning his/her name, designation and employee code, latest by the evening of **01.04.2020** positively. Non-receipt of Call/SMS by the indicated date shall be deemed as their consent to donate.

By order Hon'ble the Chief Justice

 30.3.2020

(Neelam Chand Sankhla)
Registrar General

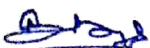
Endt. No. 4095 /

Dated 30th March, 2020

Copy forwarded to:-


1. Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
15. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
16. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
17. Registrar (Vigilance/ I. & E./ Judicial/ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
18. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.
20. Additional Registrar (Judl/D.E. & E./Admn.), High Court of Chhattisgarh, Bilaspur for information.
21. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information – with a request to get the same be uploaded in the website of this High Court,
22. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
23. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/


30.3.2022

- Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker), for information and for onwards communication to concerned District Bar Association,
24. Principal Judge/I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Raipur.
 25. Judge, Family Court, Baloda-Bazar/Dhamtari/ Jagdalpur/ Janjgir-Champa/ Kawardha/ Kanker/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Rajnandgaon/ Surajpur/ Surguja
 26. Judge, Commercial Court (District Level), Sector 19, Kotara Bhantha, Nawa Raipur-492101.
 27. Special Judge under S.C. & S.T. (P.A.) Act, Jagdalpur/ Bilaspur/ Durg/ Jashpur/ Janjgir-Champa/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja
 28. Member Judge, Industrial Court, Nagar Ghadi Chowk, Raipur.
 29. Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Raipur No. 01/ Raipur No. 02/ Rajnandgaon/ Ambikapur.
 30. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur
 31. Advocate General, High Court of Chhattisgarh, Bilaspur
 32. The President/Secretary, District Bar Association, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker).
 33. President, Chhattisgarh High Court Bar Association, High Court Campus, Bilaspur.
 34. Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur.
 35. Assistant Solicitor General of India, High Court Campus, Bilaspur.
 36. Joint Registrars, High Court of Chhattisgarh, Bilaspur,
 37. All Additional Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur,
 38. All Deputy Registrars, High Court of Chhattisgarh, Bilaspur,
 39. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
 40. All Assistant Registrars/Librarian/Section Officers/Private Secretaries/Assistant Editor (I.L.R.)/Court Manager, High Court of Chhattisgarh, Bilaspur,

For information & necessary action.

 30.3.2020

(Neelam Chand Sankhla)
Registrar General